

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Dated, the 17th January, 2019

No.HCM/1/96/BENCH It is hereby informed to all the learned counsel and concerned parties that Item No. 1 to 3 of the Supplementary – 1 cause lists dated 17/1/2019 of **Hon'ble Mr. Justice Lanusungkum Jamir** will be taken up after the Admission items.

17/1/2019
(R.K. MEMCHA DEVI)
REGISTRAR (JUDL.)

Copy to :-

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocates, Govt. of Manipur.
3. The President, High Court Bar Association, Manipur.
4. The President, AMBA, Manipur.
5. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
6. The P.S. to Registrar (Judicial), High Court of Manipur
7. The System Analyst, High Court of Manipur for uploading the same to the official website.
8. The Court Masters, High Court of Manipur.
9. Guard File/Order Book.
10. Notice Board.
11. Concerned file.

*For kind information and circulation to
the learned members*